

Necessary information is being collected and will be placed on the Table of the Sabha as soon as available

**Electrification of Stations between Rupar and Nangal Dam**

3105. Shri Daljit Singh: Will the Minister of Railways be pleased to state the progress made so far in electrification of Railway Stations between Rupar and Nangal Dam on the Northern Railway?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): A statement is given below —

The position of electrification of the Railway Stations on Rupar-Nangal Dam Section is as follows

- (a) Rупar Electrified on 1-5-1950
- (b) Nangal Dam Electrified on 3-7-1954
- (c) Anandpur Sahib Electrified on 5-12-1954
- (d) Kiratpur Sahib Electrification work is in progress. The station is expected to be switched on by the end of May 1959

**Training of Personnel in Lighthouses and Lightships**

3106. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state

- (a) the steps taken to train personnel in the Lighthouse Department, and
- (b) the progress made in regard to the scheme submitted by the Department of Lighthouses and Lightships in this connection?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) A comprehensive scheme for imparting about three months' theoretical course, followed by four to six weeks intensive practical training at suitable light stations, to lightkeepers and mechanics has been sanctioned at an estimated capital cost of Rs 2,52,500

The Training Centre with a capacity for training 30 trainees at a time or about 120 trainees per year, will be located in the proposed Lighthouse Workshop at Calcutta which is under construction. This Centre is expected to start functioning by about the end of this year

**Development of Rural Roads**

3107. Shri Shree Narayan Das: Will the Minister of Transport and Communications be pleased to state

- (a) whether it is a fact that the various State Governments have taken steps and adopted measures to implement the recommendations of the special officer appointed for conducting a study of the problem of development of rural road communications,
- (b) if so, the details thereof, and
- (c) whether any State Government has so far levied a surcharge on land cess with a view to give the entire proceeds to the local panchayats and other authorities for the maintenance of rural roads?

The Minister for State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c) A statement showing the main recommendations made in the Special Officer's Report on Rural Roads and the action taken on them is laid on the Table [See Appendix VI, annexure No 109]. These recommendations were discussed at the meeting of the Chief Engineers held at Hyderabad in January 1959 and were generally endorsed by them

**Scheduled Castes and Scheduled Tribes**

3108. Shri Ayyakannu: Will the Minister of Railways be pleased to state

- (a) whether it is a fact that one officer is posted in every zone to safeguard the interests of the Scheduled Castes and Scheduled Tribes, and
- (b) if so, the powers delegated to these officers to carry out their work effectively?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b) A Senior Scale Officer has been appointed on each Railway to watch the representation of Scheduled Castes, Scheduled Tribes and Anglo-Indians in Railway Services. He is empowered to scrutinise recruitment at all levels and bring any deficiencies to the notice of the General Manager and suggest ways and means for filling up the quota.

**Production of Sugar**

**3109. Shri Anirudh Sinha:** Will the Minister of Food and Agriculture be pleased to state the output of sugar during the current season upto the 15th of March, 1959?

**The Minister of Food and Agriculture (Shri A. P. Jain):** 15.31 lakh tons

**Farms in Manipur**

**3110. Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state

(a) the number of Government Agricultural Farms started and at present being run by the Manipur Administration, and

(b) the average annual production of these farms?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b) The information has been called for from the Manipur Administration and will be laid on the Table of the Sabha in due course.

**Railway Track between Suraimanpur and Reoti**

**3111. Shri Radha Mohan Singh:** Will the Minister of Railways be pleased to state:

(a) whether the spurs constructed to protect the Railway track between Suraimanpur and Reoti Stations on the North Eastern Railway have since been washed away during the last month or so, or whether they are exposed to the action of the River Ghaghra; and

(b) if so, the action taken or proposed to be taken in the matter?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b) These spurs which were constructed before the 1958 monsoon to protect the Railway track between these two stations from erosion by the river Ghaghra have not been washed away. Such spurs are always exposed to the action of the river. Some slight damage, however, was caused to some of the spurs and necessary repairs are proposed to be carried out along with provision of some new spurs. The State Government are obtaining the sanction of the State Flood Control Board before taking up the works.

**Radio Operators Course**

**3112. Shri Siddiah:** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that Government have decided to start radio operators course solely for Scheduled Castes and Scheduled Tribes in the year 1959-60, and

(b) if so, in which institute it will be imparted?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) The proposal is to start a radio technicians course for candidates belonging to the scheduled castes and tribes.

(b) It will be held at the Civil Aviation Training Centre, Allahabad.

**Pilferage of Goods on Railways**

**3113. Shri Anirudh Sinha:** Will the Minister of Railways be pleased to state

(a) whether Government are aware that pilferage of goods carried by the Railways between Mokameh and Garhara transshipment is rampant; and

(b) if so, what steps have been taken or are being taken in the matter?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) No